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CENTRAL ADMINISTRATIVE Tribunal
MUMBAI BENCH, MUMBAI.
ORIGINAL APPLICATION NO. 252/2020

DATE OF DECISION: 24.07.2020

CORAM: R. VIJAYKUMAR, Member (A)
RAVINDER KAUR, MEMBER (J)

1. Makarand C. Dhuri, P.No. 72941H, Residing at, 8/141, Naval Civilian Housing Colony, L.B.S. Road, Kanjur Marg (West), Mumbai – 400 078.
2. Jayesh C. Sarang P.No. 72912N, Residing at, B-27, Indiranagar, Salt-Pan road, Wadala (East), Mumbai – 400 037.
3. Mithilesh Kumar Saw P.No. 70001A, Residing at, Flat No. 302, Om Durvankar Building, Veer Sawarkar Marg, Narangi Phata, Virar (East), Vasai – 401 303, Dist. – Palghar.
4. Sudip P. Hazra P.No. 72985B, Residing at, 8/199, Naval Civilian Housing Colony, L.B.S. Road, Kanjur Marg (West), Mumbai – 400 078.

All the Applicants are working as Engine Driver in the Office of Commodore of Yard (Resp. No. 3), C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.

....Applicants
(By Advocate Shri Anurag Saxena)

Versus

1. The Union of India, through The Secretary to Govt. of India, Ministry of Defence, South Block, New Delhi – 110 001.
2. The Admiral Superintendent Naval Dockyard, Shaheed Bhagat Singh Road, Mumbai – 400 023.
3. Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.
4. Senior Manager (PRP) Naval Dockyard, Mumbai – 400 023.
5. G.V. Koyande, P. No. 72753E, Working as : Engine Driver In the office of : Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.
6. A.B. Koyande, P. No. 72624E, Working as : Engine Driver In the office of : Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.
7. D.S. Koli, P.No. 72800N Working as : Engine Driver In the office of :

Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.

8. K.N. Choulkar, P. No. 72809H Working as : Engine Driver In the office of : Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.

9. J.N. Wagle, P. No. 72843H Working as : Engine Driver In the office of : Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.

10. K.D. Kokate, P. No. 72844L Working as : Engine Driver In the office of : Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.

11. V.R. Singh, P. No. 72991N Working as : Engine Driver In the office of : Commodore of Yard C.No.69, Boat Pool, S.B.S. Road, Lion Gate, Naval Dockyard, Mumbai – 400 023.

....Respondents
(By Advocate Shri N. K. Rajpurohit for official respondents)

ORDER (ORAL)
PER: R. VIJAYKUMAR, MEMBER (A)

Present:

Shri Anurag Saxena, learned counsel for the applicant.

Shri N. K. Rajpurohit, learned counsel for the official respondents. None for the private Respondents although served by speed post sent on 15th July, 2020.

2. This matter was heard though videoconference, with consent of both the parties.

3. At the outset, learned counsel for respondents submits that promotion orders were

already passed on 21.03.2020, although he has no specific information on whether and when the private respondents joined duty at their respective promoted posts. Learned counsel submits that he was not aware of the promotion order and requests withdrawal with permission to file a complete application challenging the aforesaid promotion orders. Request allowed.

4. OA is dismissed as withdrawn. Accordingly, MA No. 266/2020 filed for joint petition is also dismissed. No order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

gm.

